GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 5212 TO BE ANSWERED ON 27TH MARCH, 2018

STOCKHOLDING LIMIT FOR SUGAR MILLS

5212. DR. C. GOPALAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government will impose stockholding limit for all sugar mills to avoid hoarding and increase the price of sugar during festival seasons across the country;
- (b) if so, the details thereof;
- (c) whether the Government will appoint any supervisory body to supervise all the sugar mills to implement the Government order; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a) & (b): In order to ensure sufficient availability of sugar at a reasonable price to the consumers, the Government has been constantly monitoring the prices of sugar. The Government imposes stockholding limit at appropriate time to prevent hoarding and speculation.
- (c) & (d): Under the provisions of Sugar (Control) Order, 1966 and Essential Commodities (EC) Act, 1955, the State Governments and Union Territory administrations are vested with powers to enforce the orders of Central Government.
